

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA  
UNSTARRED QUESTION NO.2218  
TO BE ANSWERED ON 19.03.2025

**DRUG RELATED CRIMES AMONG CHILDREN**

2218 DR. V. SIVADASAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of cases registered against juveniles in drug related offences during last five years, year-wise and State-wise, the details thereof;
- (b) the number of juveniles convicted or accused of drug related offences during last five years, year-wise and State-wise, the details thereof; and
- (c) the number of juveniles currently serving terms in juvenile homes in relation to drug related offences, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) & (b) : As per National Crime Records Bureau (NCRB), State-wise number of cases registered against juveniles under The Narcotic Drugs and Psychotropic Substances Act, 1985 for last five years from 2018 to 2022 is at Annexure-I. The data about conviction or acquittal is not maintained centrally.

(c) : Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya', through the State/ UT Governments on predefined cost sharing basis between the Central and the State Governments to deliver services for children in difficult circumstances which includes institutional care and non-institutional care services. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support, *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under Mission Vatsalya Scheme, Open Shelters registered by the State Government are supported to look after children in need of care and protection including child substance abusers for the short term based on the need assessment of the district. Open Shelters provide support to children missing, trafficked, working, children in street situation, child beggars, children affected by any natural disaster, children living in unauthorized areas/slums, children of migrant population, children of socially marginalized groups etc. These shelters are used for educating, counselling and imparting life skills to children in difficult circumstances, so as to keep them away from a life in the streets. State-wise number of children residing in Open Shelters including children involved in drug abuse, as on 31.03.2024, is at **Annexure-II.**

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO.2218 FOR ANSWER ON 19.03.2025 BY DR. V. SIVADASAN REGARDING DRUG RELATED CRIMES AMONG CHILDREN**

**STATE-WISE NUMBER OF CASES REGISTERED AGAINST JUVENILES UNDER THE NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985, AS PER NCRB REPORT, FOR LAST FIVE YEARS FROM 2018 TO 2022**

Sl. No.	States/UTs	2018	2019	2020	2021	2022
1	Andhra Pradesh	12	3	28	42	45
2	Arunachal Pradesh	0	0	0	5	2
3	Assam	1	2	3	7	17
4	Bihar	1	0	0	1	1
5	Chhattisgarh	4	1	10	8	27
6	Goa	0	0	0	0	0
7	Gujarat	2	2	1	2	3
8	Haryana	7	8	28	12	13
9	Himachal Pradesh	10	15	12	18	11
10	Jharkhand	0	0	0	1	0
11	Karnataka	8	6	7	9	9
12	Kerala	12	4	6	4	5
13	Madhya Pradesh	19	34	16	59	11
14	Maharashtra	18	18	8	16	15
15	Manipur	0	2	3	2	0
16	Meghalaya	2	3	1	0	1
17	Mizoram	0	2	0	0	2
18	Nagaland	0	0	0	2	0
19	Odisha	3	1	0	5	0
20	Punjab	23	18	15	24	37
21	Rajasthan	11	17	22	36	34
22	Sikkim	0	0	0	1	1
23	Tamil Nadu	21	33	44	44	81
24	Telangana	5	11	13	29	18
25	Tripura	2	4	1	1	5
26	Uttar Pradesh	4	8	12	7	2
27	Uttarakhand	3	3	2	2	2
28	West Bengal	12	13	24	18	13
29	A&N Islands	0	1	0	0	0
30	Chandigarh	2	2	0	0	1
31	Dadra & Nagar Haveli and Daman & Diu	1	0	0	0	0
32	Delhi	3	2	1	3	9
33	Jammu & Kashmir	10	6	5	9	13
34	Ladakh	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	2	2	9
<b>Total</b>		<b>196</b>	<b>219</b>	<b>264</b>	<b>369</b>	<b>387</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UN-STARRED QUESTION NO.2218 FOR ANSWER ON 19.03.2025 BY DR. V. SIVADASAN REGARDING DRUG RELATED CRIMES AMONG CHILDREN**

**STATE-WISE NUMBER OF CHILDREN RESIDING IN OPEN SHELTERS INCLUDING CHILDREN INVOLVED IN DRUG ABUSE (AS ON 31.03.2024)**

<b>S. No.</b>	<b>State</b>	<b>2023-24</b>
1	Andhra Pradesh	137
2	Arunachal Pradesh	0
3	Assam	70
4	Bihar	0
5	Chhattisgarh	35
6	Goa	100
7	Gujarat	75
8	Haryana	87
9	Himachal Pradesh	45
10	Jammu and Kashmir	0
11	Jharkhand	12
12	Karnataka	490
13	Kerala	47
14	Madhya Pradesh	195
15	Maharashtra	150
16	Manipur	324
17	Meghalaya	87
18	Mizoram	0
19	Nagaland	24
20	Orissa	213
21	Punjab	0
22	Rajasthan	282
23	Sikkim	48
24	Tamil Nadu	116
25	Telangana	75
26	Tripura	84
27	Uttar Pradesh	265
28	Uttarakhand	107
29	West Bengal	845
30	Andaman & Nicobar	0
31	Chandigarh	2
32	Dadra & Nagar Haveli and Daman & Diu	13
33	Ladakh	20
34	Lakshadweep	0
35	Delhi	185
36	Puducherry	25
<b>Total</b>		<b>4158</b>

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